

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 164/2016
OA No. 2894/2014**

New Delhi this the 3rd day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

ChirANJI Lal Meena
S/o Sh. Ram Charan Meena,
(Retired as Senior Auditor)
R/o Village Kandoli,
PO Chandhupura,
Tehsil-Rajgarh, District-Alwar,
Rajasthan also at RZ-61 Mahavir Vihar,
Dwarka, Sector-1, New Delhi-45 - Petitioner/Applicant

(By Advocate: Mr. Jai Prakash)

VERSUS

Shri Balbir Singh,
Defence Pension Disbursing Officer,
DPDO, Brar Square, Delhi Cantt-10 - Respondent

(By Advocate: Mr. B.K. Barera)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, the learned counsel for the petitioner submits that the orders of this Tribunal have been complied with. Accordingly, the Contempt Petition is closed. Notices are discharged.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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